

इन मुद्दों पर ठोस कार्रवाई नहीं होगी, तब तक भारत में शहरी कचरा प्रबंधन एक समस्या बना रहेगा।

अतः मैं सरकार से आग्रह करता हूँ कि वह इस दिशा में कदम उठाए और एक स्वच्छ, स्वस्थ और हरित भारत के निर्माण में तेजी लाए।

Concern over problems being faced by chilli farmers in Andhra Pradesh

SHRI YERRAM VENKATA SUBBA REDDY (Andhra Pradesh): Chillis constitute nearly 40 per cent of India's total spice exports and Andhra Pradesh is the largest Chilli producer in India. Being largest in Asia, Guntur chilli market sets domestic and global chilli price trends. But this season, the price of chilli has fallen to Rs.7,000 per quintal when compared to last year's Rs.28,000 per quintal. Chilli farmers are demanding remunerative price for chillis. The Government of India (GOI), after demand by former Andhra Pradesh CM, implemented Market Intervention Scheme (MIS) by fixing price at Rs.11,781 per quintal, with a condition that it will buy only 25 per cent of total stock. Hence, I demand the Government to fix MSP for Chilli at Rs.20,000 per quintal. The Government of India should invoke Price Deficiency Payment Scheme and procure 100 per cent chillis from farmers. The Government of India should bear entire cost of procurement. The Union Cabinet should take stock of situation and, if need be, approve these and other proposals in favour of farmers. The Government of India should restore RBK system and introduce free crop insurance scheme in Andhra Pradesh and strengthen e-Crop.

The House stands adjourned to meet at 11.00 a.m. on Monday, the 24th March, 2025.

The House then adjourned at five minutes past five of the clock till eleven of the clock on Monday, the 24th March, 2025.